

NATIONAL COMPANY LAW APPELLANT TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.167 OF 2019

IN THE MATTER OF:

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt LTD.

Respondents:

Appellant: Mr. Puneet Singh Bindra, Ms Simran Jeet, Advocates.

Respondents: Mr. Sidhartha Das, Advocate.

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.168 OF 2019

IN THE MATTER OF:

Aalborg CSP A/S

Appellant

Vs

Solar Atria Cleantech Pvt LTD.

Respondents:

Appellant: Mr. Puneet Singh Bindra, Ms Simran Jeet, Advocates.

Respondents: Mr Sidhartha Das, Advocate.

ORDER

03.09.2019- Shri Sidhartha Das, Advocate appearing on behalf of Respondents submits that the arguing counsel Mr. Manik Dogra will not be able to argue the matter today on account of bereavement in his family. Hearing scheduled for today is adjourned. However, it shall be taken up tomorrow i.e. **4.9.2019** at the fixed hours.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn